

1	2	3	4	5
8.	Judo	02	02	02
9.	Swimming	01	03	03
10.	Powerlifting	02	12	11
11.	Rowing	—	—	02
12.	Basketball	—	01	01
13.	Volleyball	—	01	01
14.	Triathlon	—	—	01
15.	Equestrian	—	—	02
16.	Football	—	—	02
17.	Cycling	03	—	02
18.	Taekwondo	—	02	01
19.	Kay and Canoeing	—	—	01
20.	Shooting	—	—	—
21.	Rugby	—	01	—
22.	Soft Tennis	—	01	—
23.	Hockey	—	01	—
24.	Netball	—	01	—
	<b>Total Positive Cases</b>	<b>67</b>	<b>107</b>	<b>116</b>
	<b>Total Samples Taken</b>	<b>2331</b>	<b>2794</b>	<b>3206</b>
	<b>Percentage</b>	<b>2.87</b>	<b>3.83</b>	<b>3.62</b>

#### Maintenance of play grounds and stadia

4646. SHRI DILIP KUMAR TIRKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government is aware that sports play grounds of schools and colleges run by Government/Government-aided stadia of Central/State Government are not properly maintained/renovated/unavailable for sports activities;

(b) if so, the details thereof and the details of Central schemes/grants being given or proposed to be given to such institutions in the country, State-wise;

(c) the details in respect of Odisha; and

(d) the details of number of stadia maintained by Central Government/Sports Authority of India including play grounds, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Yes, Sir. Some play-grounds/stadia do may not be properly maintained/renovated and may be unavailable for sports activities.

(b) and (c) The Government of India have launched a Scheme during 2008-09 titled Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) which aims at development of playfields in all the village and block panchayats across the country in a phased manner 53,297 village/block panchayats have been covered under the PYKKA Scheme, for the last four years (2008-09 to 2011-12) for development of play fields. Most of the play grounds under the scheme have been developed in the government schools all over the country. State-wise sanction and release of funds under the PYKKA Scheme given in Statement-I to III.

(d) Five stadia in Delhi are being maintained by Sports Authority of India. The names of the stadia are given as under:

Name of Stadium
Jawaharlal Nehru Stadium
Indira Gandhi Stadium
Major Dhyan Chand Stadium
Dr. Shyama Prasad Mukherjee Swimming Pool Complex
Dr. Karni Singh Shooting Range Complex

***Statement-I***

*State-wise sanction and release of funds under PYKKA Scheme for development of playfields during 2009-2010*

Sl. No.	Name of State	Development of playfields	
		Amount approved	Amount released
1	2	3	4
1.	Andhra Pradesh	25.98	12.99
2.	Arunachal Pradesh	5.56	4.44

1	2	3	4
3.	Assam	-	3.85
4.	Bihar	-	5.02
5.	Chhattisgarh	-	5.06
6.	Goa	-	0.18
7.	Gujarat	-	7.10
8.	Haryana	-	3.25
9.	Himachal Pradesh	-	2.01
10.	Jammu and Kashmir	-	2.10
11.	Jharkhand	4.79	2.39
12.	Kerala	-	0.80
13.	Karnataka	6.22	3.12
14.	Madhya Pradesh	-	-
15.	Meghalaya	1.32	1.06
16.	Maharashtra	-	4.86
17.	Manipur	-	-
18.	Mizoram	2.08	0.21
19.	Nagaland	-	0.30
20.	Odisha	7.34	8.05
21.	Punjab	-	6.27
22.	Rajasthan	-	4.72
23.	Sikkim	1.35	0.13
24.	Tamil Nadu	-	1.91
25.	Tripura	-	-
26.	Uttar Pradesh	-	16.96
27.	Uttarakhand	-	5.90
28.	West Bengal	-	2.32
	TOTAL	54.64	105.00

**Statement-II**

*State-wise sanction and release of funds under PYKKA Scheme for development of playfields during 2010-2011*

(Rs. in crore)

Sl. No.	Name of State	Development of playfields	
		Amount approved	Amount released
1	2	3	4
1.	Andhra Pradesh	51.96	25.98
2.	Arunachal Pradesh	11.11	10.51
3.	Assam	-	-
4.	Bihar	-	-
5.	Chhattisgarh	-	-
6.	Goa	-	-
7.	Gujarat	11.35	02.55
8.	Haryana	14.43	14.43
9.	Himachal Pradesh	8.79	8.80
10.	Jammu and Kashmir	-	-
11.	Jharkhand	-	-
12.	Karnataka	12.47	14.86
13.	Kerala	11.17	11.17
14.	Madhya Pradesh	-	-
15.	Maharashtra	28.16	41.94
16.	Meghalaya	1.32	01.19
17.	Mizoram	2.25	02.27
18.	Nagaland	5.92	02.96
19.	Odisha	10.35	05.98
20.	Punjab	27.87	26.66

1	2	3	4
21.	Sikkim	0.67	2.02
22.	Tamil Nadu	-	-
23.	Tripura	7.06	03.24
24.	Uttar Pradesh	58.83	62.27
25.	Uttarakhand	19.43	19.43
26.	West Bengal	-	02.32
27.	Andaman and Nicobar	01.06	01.06
28.	Lakshadweep	00.51	00.51
29.	Puducherry	00.69	00.69
30.	UT of Chandigarh	-	-
GRAND TOTAL		285.40	260.84

**Statement-III**

*State-wise sanction and release of funds under PYKKA Scheme for development of playfields during 2011-2012*

(Rs. in crore)

Sl. No.	Name of State	Development of playfields	
		Amount approved	Amount released
1	2	3	4
1.	Andhra Pradesh	-	25.98
2.	Arunachal Pradesh	-	-
3.	Chhattisgarh	-	-
4.	Gujarat	2.08	13.43
5.	Haryana	5.09	5.09
6.	Himachal Pradesh	4.02	3.66
7.	Jammu and Kashmir	-	0.56
8.	Jharkhand	-	2.40
9.	Karnataka	-	-
10.	Kerala	-	-

1	2	3	4
11.	Madhya Pradesh	23.65	39.99
12.	Maharashtra	-	-
13.	Meghalaya	1.32	1.72
14.	Manipur	-	0.22
15.	Mizoram	-	2.07
16.	Nagaland	1.48	4.70
17.	Odisha	-	7.34
18.	Punjab	-	-
19.	Rajasthan	7.82	2.75
20.	Sikkim	1.66	1.66
21.	Tripura	4.09	4.09
22.	Uttar Pradesh	-	18.39
23.	Uttrakhand	-	-
24.	West Bengal	-	-
<b>UTs</b>			
25.	Andaman and Nicobar	-	-
26.	Lakshadweep	-	-
27.	Puducherry	-	-
TOTAL		51.21	134.05

**Projects taken up by SAI in Odisha**

4647. SHRI DILIP KUMAR TIRKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of projects taken up by Sports Authority of India (SAI) in Odisha, sportsrwise during last three years;

(b) project-wise details of allotment and percentage utilisation of grants for the last three years;